

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1251**

**TO BE ANSWERED ON THE 11TH FEBRUARY, 2025/ MAGHA 22, 1946
(SAKA)**

CRIME AGAINST WOMEN

1251. SHRI ARVIND GANPAT SAWANT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases which have been registered for Women abuse in the country, Statewise;

(b) whether there has been highest increase in women abuse in the country especially in cases of rape and murder;

(c) the number of accused persons have been convicted, acquitted for women abuse in the country during the last three years, State-wise;

(d) whether the Government has any proposal from a committee of all States to control violence against women; and

(e) if so, the details thereof and who will be the representatives of various sectors in this committee?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) to (c): National Crime Records Bureau (NCRB) compiles statistical data on crimes as reported to it by the States/UTs and publishes the same in its annual publication "Crime in India". The latest published report pertains to the year 2022. The State/UT-wise details of Cases Registered under Crime against Women during 2020-2022 are at Annexure-I. Details of Crime Head-wise cases registered under Crime Against Women

including rape and murder during 2020-2022 are at Annexure-II. State/UT-wise details of Cases Convicted, Cases Acquitted, Persons Arrested, Persons Convicted and Persons Acquitted under Crime against Women during 2020-2022 are available at Annexure-I.

The increased level of education and awareness in the society about women's rights, improved law enforcement mechanism, improved ease of access to police stations and facilities for registration of cases, compliance with protocol and advisories for filing of FIR, including Zero FIR, training on gender sensitivity of officers, strict action against erring officials etc., have led to better reporting of crime.

(d) & (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order, protection of life and property of the citizens including investigation and prosecution of crime against women rests with the respective State Governments/UT Administrations. State Governments/UT Administrations are competent to deal with such offences under the extant provisions of laws.

State/UT-wise Cases Registered (CR), Cases Convicted (CON), Cases Acquitted (CAQ), Persons Arrested (PAR), Persons Convicted (PCV) and Persons Acquitted (PAQ) under Crime against Women during 2020-2021

SL	State/UT	2020						2021					
		CR	CON	CAQ	PAR	PCV	PAQ	CR	CON	CAQ	PAR	PCV	PAQ
1	Andhra Pradesh	17089	279	3871	18976	506	8123	17752	176	2948	19085	297	9165
2	Arunachal Pradesh	281	1	1	312	1	1	366	21	12	370	22	14
3	Assam	26352	140	4068	33537	149	4801	29046	148	3647	34923	185	4578
4	Bihar	15359	174	222	13015	256	419	17950	521	430	15685	630	877
5	Chhattisgarh	7385	870	1261	9380	1082	1664	7344	819	1726	9950	1042	2307
6	Goa	219	11	58	227	21	84	224	4	63	186	7	88
7	Gujarat	8028	59	1158	14339	92	2549	7348	127	2398	13506	183	6181
8	Haryana	13000	168	876	11480	235	1314	16658	467	2174	13434	586	3296
9	Himachal Pradesh	1614	49	196	1547	63	348	1599	72	266	1409	85	444
10	Jharkhand	7630	992	903	7600	1081	1111	8110	606	629	7300	720	706
11	Karnataka	12680	163	3331	21662	241	5940	14468	512	5690	26167	649	10433
12	Kerala	10139	1367	5551	11295	1549	6530	13539	502	2909	16110	570	3711
13	Madhya Pradesh	25640	2017	3092	28878	2735	4745	30673	4057	6336	26808	5705	9462
14	Maharashtra	31954	668	3655	38675	888	8377	39526	996	6043	44363	1213	12918
15	Manipur	247	2	7	228	3	7	302	8	18	294	8	18
16	Meghalaya	568	63	40	524	70	43	685	66	38	682	72	40
17	Mizoram	172	72	21	180	76	21	176	45	10	179	48	10
18	Nagaland	39	13	1	51	13	1	54	7	3	68	18	3
19	Odisha	25489	144	1427	13737	157	2254	31352	193	2120	16246	199	3544
20	Punjab	4838	194	566	5940	296	985	5662	307	1116	6543	494	1639
21	Rajasthan	34535	3780	3137	23296	4806	4615	40738	4180	4004	28698	5312	5372
22	Sikkim	140	11	15	145	11	19	130	24	37	137	24	38
23	Tamil Nadu	6630	392	1376	9183	586	2267	8501	500	2264	12653	635	3555
24	Telangana	17791	801	2329	15007	979	3892	20865	406	3211	13905	506	4955
25	Tripura	874	34	150	689	40	212	807	47	197	576	51	338
26	Uttar Pradesh	49385	8386	4728	79875	14608	14556	56083	7713	4787	93392	14024	11493
27	Uttarakhand	2846	99	135	2090	114	158	3431	196	218	2627	218	253
28	West Bengal	36439	73	3443	20284	104	7540	35884	154	5862	23510	222	11886
	TOTAL STATE(S)	357363	21022	45618	382152	30762	82576	409273	22874	59156	428806	33725	107324
29	A&N Islands	143	15	36	141	18	49	169	17	126	182	19	143
30	Chandigarh	301	11	30	257	15	45	343	20	66	236	24	111
31	D&N Haveli and Daman & Diu	61	2	29	79	2	36	99	2	51	103	2	63
32	Delhi	10093	403	388	11213	485	557	14277	274	355	14238	325	471
33	Jammu & Kashmir	3405	19	533	4548	35	1204	3937	52	519	7109	95	1175
34	Ladakh	9	14	6	9	15	6	18	4	4	23	4	4
35	Lakshadweep	15	2	1	17	2	1	9	0	2	26	0	17
36	Puducherry	113	63	32	204	68	32	153	0	14	329	0	14
	TOTAL UT(S)	14140	529	1055	16468	640	1930	19005	369	1137	22246	469	1998
	TOTAL (ALL INDIA)	371503	21551	46673	398620	31402	84506	428278	23243	60293	451052	34194	109322

Source : Crime in India

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State/UT-wise Cases Registered (CR), Cases Convicted (CON), Cases Acquitted (CAQ), Persons Arrested (PAR), Persons Convicted (PCV) and Persons Acquitted (PAQ) under Crime against Women during 2022

SL	State/UT	2022					
		CR	CON	CAQ	PAR	PCV	PAQ
1	Andhra Pradesh	25503	414	8485	30846	716	14260
2	Arunachal Pradesh	335	29	27	319	29	28
3	Assam	14148	512	10056	19789	548	11352
4	Bihar	20222	1059	677	21320	1333	2334
5	Chhattisgarh	8693	3214	1883	10567	4714	2521
6	Goa	273	16	103	192	18	137
7	Gujarat	7731	228	4019	12188	396	9637
8	Haryana	16743	591	3902	13682	743	5498
9	Himachal Pradesh	1551	141	450	1003	163	679
10	Jharkhand	7678	1208	2842	8296	1300	3201
11	Karnataka	17813	540	9139	27753	627	16126
12	Kerala	15213	803	6337	16325	970	7387
13	Madhya Pradesh	32765	6155	9031	24709	8200	13574
14	Maharashtra	45331	1486	11309	40934	1776	20466
15	Manipur	248	22	13	183	22	13
16	Meghalaya	690	69	94	410	74	97
17	Mizoram	147	87	38	155	89	41
18	Nagaland	49	9	5	58	9	5
19	Odisha	23648	671	6613	9240	763	6942
20	Punjab	5572	442	1865	6399	624	2568
21	Rajasthan	45058	4211	4807	29938	5932	7426
22	Sikkim	179	39	98	161	40	104
23	Tamil Nadu	9207	882	3637	14040	1019	5113
24	Telangana	22066	609	4486	16139	736	6316
25	Tripura	752	66	380	537	86	586
26	Uttar Pradesh	65743	13099	4678	101754	21729	9179
27	Uttarakhand	4337	163	220	2688	187	246
28	West Bengal	34738	786	7996	23705	907	21268
	TOTAL STATE(S)	426433	37551	103190	433330	53750	167104
29	A&N Islands	178	17	76	167	18	83
30	Chandigarh	325	45	96	314	55	125
31	D&N Haveli and Daman & Diu	126	8	72	152	14	84
32	Delhi	14247	442	709	15112	604	987
33	Jammu & Kashmir	3716	68	922	6309	155	1871
34	Ladakh	15	1	3	17	1	3
35	Lakshadweep	16	2	1	12	2	1
36	Puducherry	200	2	11	332	3	18
	TOTAL UT(S)	18823	585	1890	22415	852	3172
	TOTAL (ALL INDIA)	445256	38136	105080	455745	54602	170276

Crime Heads-wise Cases Registered (CR) under Crime against Women during 2020-2022

Sl. No.	Crime Head	2020	2021	2022
1	Murder with Rape/Gang Rape	219	284	248
2	Dowry Deaths	6966	6753	6450
3	Abetment to Suicide of Women	5040	5292	4963
4	Miscarriage	239	196	236
5	Acid Attack	105	102	124
6	Attempt to Acid Attack	33	48	38
7	Cruelty by Husband or his relatives	111549	136234	140019
8	Kidnapping and Abduction of Women	62300	75369	85310
9	Human Trafficking	646	914	781
10	Selling of Minor Girls	12	12	8
11	Buying of Minor Girls	1	2	3
12	Rape	28046	31677	31516
13	Attempt to Commit Rape	3741	3800	3288
14	Assault on Women with Intent to Outrage her Modesty	85392	89200	83344
15	Insult to the Modesty of Women	7065	7788	8972
A	Total IPC Crimes against Women	311354	357671	365300
16	Dowry Prohibition Act	10366	13568	13479
17	Immoral Traffic (Prevention) Act	868	1071	946
18	Protection of Women from Domestic Violence Act	446	507	468
19	Cyber Crimes/Information Technology Act	2334	2597	2940
20	Protection of Children from Sexual Offences Act	46123	52836	62095
21	Indecent Representation of Women (Prohibition) Act	12	28	28
B	Total Special and Local Laws Crimes against Women	60149	70607	79956
	Total Crime against Women	371503	428278	445256

Source: Crime in India
